

चाहिए, जिसका अनुसरण 1980 और 1981 में किया गया था।

(ड) आगामी खरीफ मौसम के दौरान राज्यों को कम से कम 8 से 10 घंटे प्रति-दिन किसानों को निरंतर बिजली की सप्लाई सुनिश्चित करना चाहिए।

(ढ) राज्य सरकारों को उन क्षेत्रों में जो सूखे की परिस्थितियों से ग्रस्त हैं, मार्ग-दर्शी सिद्धांतों के विचलन के बिना राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के कार्यान्वयन पर ध्यान केन्द्रित करना चाहिए।

#### Allowing Arab Sheikhs to Hunt Great Indian Bustard

4737. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government are going to allow hunting of bustards specially by Arab Sheikhs in order to gain some foreign exchanges for the Exchequer;

(b) if so, whether the decision is in conformity with the national policy ;

(c) if not, whether Government are going to have a review of the said decision; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) No, Sir.

(b) and (c). Does not arise.

(d) The Great Indian Bustard is a fully protected species and is

included under Schedule I of the Wild Life (Protection) Act, 1972, as a result of which its hunting and commercial exploitation is totally prohibited.

#### Edible Oils Canalised through S.T.C.

4738. SHRI G. M. BANATWALLA : Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) whether import of edible oil is canalised through the State Trading Corporation and if so, since when ;

(b) the object of canalisation ;

(c) whether an object is to keep the domestic price of vanaspati at reasonable levels ;

(d) how much edible oil was imported by S.T.C. in the years 1979, 1980 and 1982 ;

(e) what is the rate of commission charged by S.T.C. for handling the imports, and the total amount of commission earned during the aforesaid years ;

(f) the total amount of profit made by S.T.C. and paid to the Ministry of Civil Supplies in respect of edible oil imported by S.T.C. during the above three years ; and

(g) what is the average landed price per metric tonne which S.T.C. pays in the international market and at what price this imported oil is sold by S. T. C. (i) public distribution scheme and (ii) to the vanaspati manufacturers ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : (a) to (c). In view of the